

BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA

M.A. No. 30/2022/EZ

IN

ORIGINAL APPLICATION 93/2020/EZ

IN THE MATTER OF:

ANKUR SHARMA

...APPLICANT.

VERSUS

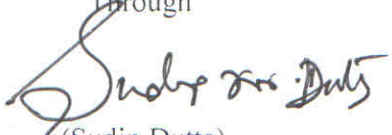
THE STATE OF WEST BENGAL & ORS.

...RESPONDENTS

INDEX

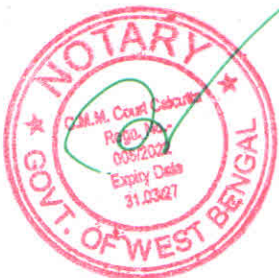
Sl. No.	Particulars	Pages
1	Affidavit submitted by the Respondent No. 13 i.e. Commissioner of Police, Howrah, District – Howrah, Pin - 711101 in compliance with the solemn Order passed on 01.03.2023 by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.	1-4
2	Annexures	5-9

Through

  
(Sudip Dutta)  
Advocate

Kolkata.

Date: 30.03.2023.



30 MAR 2023

**Before the National Green Tribunal, Eastern Zone Bench, Kolkata**

**M.A. No. 30/2022/EZ**

**in**

**Original Application 93/2020/EZ**

Ankur Sharma

...Applicant.

-Vs-

The State of West Bengal and others.

..Respondents.

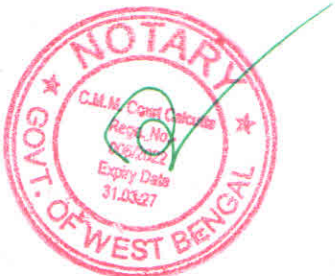
SL. NO. 35 2023



**COMPLIANCE AFFIDAVIT OF THE RESPONDENT NO. 13, THE COMMISSIONER OF POLICE, HOWRAH POLICE COMMISSIONERATE IN TERMS OF THE ORDER OF THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA**

I, Shri, Praveen Kumar Tripathi son of Shri Sitaram Tripathi, aged about 49 years, by faith: Hindu, by occupation- Government Service, now posted as Commissioner of Police, Howrah, District: Howrah Pin No. 711101 do hereby solemnly verify and say as follows:-

1. I am the Commissioner of Police, Howrah within the State of West Bengal competent to affirm this Affidavit and I have made myself acquainted with the facts and circumstances of this case.
2. That I have received the server copy of the order dated 01.03.2023 passed in connection with M.A. No. 30/2022/EZ in O.A. No. 93/2020/EZ by Hon'ble National Green Tribunal from Shri Sudip Dutta, Ld. Counsel for the State.



3. That Hon'ble National Green Bench Tribunal, Eastern Zone, Kolkata has been pleased to pass an order on 01.03.2023 directing the Respondent No. 13 i.e. the Commissioner of Police, Howrah to file Affidavit regarding action taken in respect of process of detection, interception and withdrawing of old vehicles above 15 years of age.

4. That in compliance with the order of Hon'ble National Green Bench Tribunal necessary direction was issued to all concerned of Howrah Police Commissionerate vide Org. No.335/23/Legal Cell/Misc-23(I)/MR-196 dated 10.03.2023. (Annexure-1)

5. That further in compliance with the order dated 01.03.2023 passed by this Hon'ble Tribunal, the Deputy Commissioner of Police (Traffic), Howrah was further directed to submit an action taken report to that effect vide Org. No. 344/23/Legal Cell/ MR-196 dated 13.03.2023. (Annexure-2)

6. That the Deputy Commissioner of Police (Traffic), Howrah vide his office Org. No. 523/DCP/Tr/23 dated 23.03.2023 has submitted an action taken report in this matter. The copy of the said report is annexed and marked as Annexure-3.

7. That on 29.03.2022 M/S Webel Technology Ltd. has installed ANPR cameras at following two places under Howrah Police Commissionerate area as per order of West Bengal Transport Department.

I) Howrah Station bound Bridge approach road near Digha Bus Stand -  
06 Cameras.

II) Howrah Bus Stand crossing near Gunjan Bar - 02 Cameras.

But the said agency did not provide ANPR camera feed either to Traffic Head Quarter, Howrah Police Commissionerate or to Traffic Control Room, Howrah Railway Station Traffic Guard. Hence, Howrah Police Commissionerate is not getting any data from Transport Management System software developed by NIC. We have asked transport department to arrange to provide the feed of ANPR cameras, so that we can take effective action in this regard.



8. That the eight Traffic Guards of Howrah Traffic Police have been duly communicated and sensitized about the direction and order passed by Hon'ble National Green Bench Tribunal. There is no readily available mechanism for detection of more than 15 years old vehicles. They have organized special Naka checking for detection of vehicle older than 15 years.

9. That during Naka checking Second Hooghly Bridge Traffic Guard under Howrah Traffic Police have detected following two vehicles which are older than 15 years.

Sl No.	Vehicles No.	Type	Date of Seize	Date of Reg.	GDE No.	Police Station
1.	WB02B-8481	Ambassador	29.03.2023	07.07.1993	Amtala STG GDE No. 673	A.J.C Bose B. Garden PS GDE No. 1130
2.	WB02X-3050	Tata Sumo	29.03.2023	20.02.2007	2 <sup>nd</sup> HB STG GDE No. 675	Chatterjeehat PS GDE No. 1477

Necessary process has been initiated with respect to those vehicles.

10. A proposal has been submitted before The Principal Secretary, Transport Department, Government of West Bengal vide Memo No. 278/CP dated 27.02.2023 for installation of ANPR cameras at 45 new locations and entry points of Howrah Police Commissionerate area. After installation of those cameras we would be able to detect and take effective action against 15 years old vehicles. (Annexure - 4)

11. This answering respondent is also taking appropriate steps and undertakes to comply with all orders passed by this Hon'ble Tribunal in this regard.



12. The statements made in paragraph 1 to 11 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared at my office

*Sudip Das Dns*  
Advocate

*Praveen Kumar Tripathi*

**Deponent**  
Commissioner of Police  
Howrah Police Commissionerate

Identified by me

*Sudip Das Dns*  
Advocate

#### VERIFICATION

Verified at Kolkata by the Deponent above named on this the 30<sup>th</sup> day of March, 2023 and I do hereby verify that all the facts as mentioned in the affidavit are true to my knowledge and no part thereof is false and nothing material has been concealed there from.

*Praveen Kumar Tripathi*  
Commissioner of Police  
**Deponent** Howrah Police Commissionerate

Date : *30/3/23*

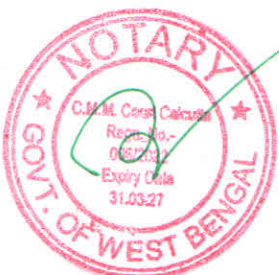
Place : Kolkata

SOLEMNLY AFFIRMED  
&  
Declared Before me  
on Identification Adv.

*N. Das Gupta*  
NOTARY  
N. DAS GUPTA  
C.M.M. Court  
Govt. W.B.

30 MAR 2023

*N. Das Gupta*  
NIRMALYA DASGUPTA  
Advocate Cum Notary  
REGN NO.-006/2022  
C.M.M. Court Calcutta



MESSAGE

To: - All O/Cs of PSs of H.P.C. / All A/Cs of H.P.C -W- ADCP (South / Central) -W- DCP (North / South / Central/ TP / HQ) of H.P.C.

From: - Commissioner of Police, Howrah.

Org. No. 35/23/Legal Cell/ Misc-23 (I)/MR-196

Dated. | 01.03.2023

Sub: - Order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w M/A. No. 30/2022/EZ In Original Application No. 93/2020/EZ in the matter of Ankur Sharma -Vs- Union of India & Ors.

Please find enclosed herewith a copy of order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w M/A. No. 30/2022/EZ In Original Application No. 93/2020/EZ in the matter of Ankur Sharma -Vs- Union of India & Ors., which speaks for itself.

You are asked to take necessary action for its strict compliance and submit an action taken report to the undersigned through Legal Cell, H.P.C. for onward transmission to the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

NGT URGENT.

  
10/3/23  
Commissioner of Police  
Howrah



MESSAGE

To: - Dy. Commissioner of Police, Traffic, Howrah

From: - Commissioner of Police, Howrah.

Org. No. 344 /23/Legal Cell/ M.R. - 196

Dated. 13.03.2023

Sub: - Order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w M/A. No. 30/2022/EZ in Original Application No. 93/2020/EZ in the matter of Ankur Sharma -Vs- Union of India & Ors.

Please find enclosed herewith a copy of order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w M/A. No. 30/2022/EZ In Original Application No. 93/2020/EZ in the matter of Ankur Sharma -Vs- Union of India & Ors., which speaks for itself.

You are asked to take necessary action regarding plying of 15 years old vehicles and installation of ANPR Cameras at strategic locations for compliance of order passed by Hon'ble National Green Tribunal and submit an action taken report to the undersigned **through Legal Cell, H.P.C. by 24.03.2023** for onward transmission to the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

NGT URGENT.

  
Commissioner of Police  
Howrah



MESSAGE

To: OC Legal Cell, HPC (.)

From: DCP (Traffic), HPC (.)

Org No: 523 /DCP/Tr/23

Date: 23.03.23 (.)

Sub: Order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w M/A No. 30/2022/EZ in Original Application No. 93/2020/EZ in the matter of Ankur Sharma -Vs- Union of India & Ors.

Ref: Org. No. 344/23/Legal Cell/ M.R. 196 dated 13.03.23 of Commissioner of Police, Howrah

==== This is to inform you that no such 15 years old vehicle has been detected plying in HPC jurisdiction during Naka Checking by any of the eight Traffic Guards of Howrah Police Commissionerate so far (.)

It is also learnt that, M/S Webel Technology Ltd. had completed installation of ANPR cameras on 29.03.2022 at following two places under Howrah Railway Station Traffic Guard, HPC area as per order of West Bengal Transport Department.

1. Howrah bound Bridge Approach near Digha Bus Stand -- 06 Cameras
2. Howrah Bus Stand crossing near Gunjan Bar -- 02 Cameras

But they did not provide any server system and software to Howrah Police Commissionerate Traffic (HQ) nor to Howrah Railway Station Traffic Guard Traffic Control Room. So Howrah Police Commissionerate has no access of this system of ANPR cameras.

A fresh proposal has been sent to Principal Secretary, Transport Department, Govt. of West Bengal vide Memo No. 278/CP dt. 27.02.2023 regarding installation of ANPR Cameras at 45 new locations of Howrah Police Commissionerate area. The location list is enclosed.



230323

Deputy Commissioner of Police, Traffic  
Howrah Police Commissionerate



8  
Government of West Bengal  
Office of the Commissioner of Police  
Howrah Police Commissionerate

Annexure - 4

Memo No. 278/CP

Date: 27.02.23

The Principal Secretary,  
Transport Department  
Govt of West Bengal

Ref: Your Memo No 456-WT dtd 07.02.23  
Sub: Integration of ANPR Cameras

Sir,

This is to bring to your kind notice that there are only very few ANPR Cameras in Howrah City Police jurisdiction, that too only in the surroundings of Nabanna.

As you know, Howrah City Police is striving for excellence in public services. This encompasses maintenance of law and order, prevention and detection of crime and effective traffic management. Eight Traffic Guards of this Commissionerate actively take part in ensuring smooth flow of traffic daily as well as bringing traffic offenders to book. However, sometimes we are at a loss in tackling offenders effectively for want of cutting edge technology like ANPR cameras.

Howrah is as an industrial belt with heavy industry across its length and breadth; Highways, Wide Roads and Alleys crisscrossing its entire area. Howrah is also a non-attainment City with regards to ambient air quality system and we need to identify vehicles older than 15 years plying within the City limits. Also, this area is criminally and communally sensitive. So, other than traffic offenders, we need ANPRs to identify and apprehend criminals escaping on vehicles.

In the City Police area there is necessity to secure our infrastructure and establish surveillance as well as monitoring with adequate incident response systems. It is important that the data gathered by such ANPR cameras may be shared with other Govt stakeholders especially the Transport Department. Such CCTV-based surveillance in public places, traffic junctions, railway stations, etc maybe systematised under collaborative monitoring and we can conveniently share the data with the nearest RTO Offices for identification and transmission of cases of tax evasion, permit expiry, certificate of fitness expiry cases.

In the light of the above, we have surveyed and come up with a list of places (list attached) in our jurisdiction where setting up ANPR cameras will serve the purpose of either department. If ANPR cameras are being integrated with Vahan 4 through Intelligent Transport Management System software developed by NIC for utilization of the network in identification and transmission of case data on tax evasion, permit expiry, Certificate of Fitness expiry cases to the nearest RTO offices for generation of challan/ e-challan as advised in your Memo under reference, then we can easily detect and prevent many such traffic violators in future.

Yours faithfully,

*[Signature]*  
27/2/23

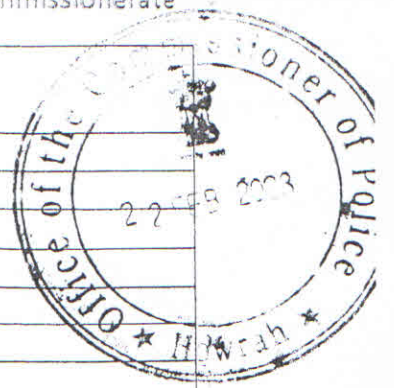
Commissioner of Police  
Howrah Police Commissionerate

Commissioner of Police  
Howrah

Encl: 1. Memo No 456-WT dtd 07.02.23  
2. Requirement list of ANPR cameras



Sl No	Name of the Traffic Guard	ANPR Camera Details
1	Howrah	Kazipara Crossing (4 direction)
2		R.K Pur Level Crossing
3		Phasitala Crossing
4		Rail Museum
5		Mallick Fatak Crossing
6		Panchanantola GT Road Crossing
7	Howrah Rail Station	27A Point (4 direction)
8		Howrah Bridge Approach near Netaji Statue (Kolkata Bound)
9		Howrah Bus Stand Crossing
10		Entry Point of Howrah Railway Station
11		Near Water Tank
12	Bally	Belur Bazar on G.T. Road
13		Bally Khal on G.T. Road
14		Bally Khal Island
15		Maity Para More Both Bound
16		Lal bari Cut Out (Both Bound) on PWD road
17	Kona	Khejurtala (Both)
18		Garfa (Both)
19		Kona Morh
20		Unsani Crossing Kona Expressway
21		Welcome Lodge (Kolkata Bound)
22		Sirishtala (Nibra Bound)
23	Dhulagarh	Ranihati Crossing on NH-16 (3 direction)
24		Chapatata morh near Sakrail PS
25		Mouri Flyover
26		Razapur (Domjur border)
27		Ankurhati Crossing on NH-16
28		Salap on NH-16 (4 direction)
29		Alampur under Flyover on NH-16
30		Japani Gate on Howrah Amta Road
31	Golabari	Kalitala zing
32		Sammilani Park
33		Near HIT Bridge/ Ghasbagan
34		Near Mainak Para(Benaras Road)
35	Dasnagar	Belepole
36		Ichapur Ichapur Crossing
37		Kona Morh
38		C Road xing towards liluah from Benaras road
39	2nd HB	Hangsang Crossing (3 direction)
40		Shalimar Ramps
41		Mandirtala
42		Laxmi Narayan Tala
43		Bataitola Phari
44		Danesh SK Lane
45		Bakultola



No. 107/DCP/FR/13

DATE: 22.02.2023

21/02/23

BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL,  
EASTERN ZONAL BENCH, KOLKATA  
M.A. No. 30/2022/EZ

IN  
ORIGINAL APPLICATION NO. 93/2020/EZ

IN THE MATTER OF :

ANKUR SHARMA

...APPLICANT.

VERSUS

STATE OF WEST BENGAL & ORS.

...RESPONDENTS

Affidavit submitted by the Respondent  
No. 13 i.e. Commissioner of Police,  
Howrah, District - Howrah, Pin - 711101  
in compliance with the solemn Order  
passed on 01.03.2023 by the Hon'ble  
National Green Tribunal, Eastern Zone  
Bench, Kolkata.

